

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 208 of 2013 &
IA No. 288 of 2013

Dated : 24th October, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Andhra Pradesh Power Generation
Corpn. Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. Gopal Chaudhary
Counsel for the Respondent(s) : Mr. Ramalingam for R.1

ORDER

Mr. Ramalingam, the learned counsel appearing for the Central Commission seeks some time for filing the reply. Accordingly, he is directed to file the same on or before 15.11.2013 after serving copy on the other side. Thereafter, Rejoinder, if any, be filed after serving copy on the other side.

Post the matter on **26.11.2013.**

(Rakesh Nath)
Technical Member
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(Justice M. Karpaga Vinayagam)
Chairperson